

**GOVERNMENT OF INDIA
LABOUR AND EMPLOYMENT
LOK SABHA**

UNSTARRED QUESTION NO:110
ANSWERED ON:01.08.2011
INSURANCE SCHEME FOR DOMESTIC WORKERS
Owaisi Shri Asaduddin;Ramasubbu Shri S.

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the Government has cleared insurance scheme for domestic workers in the country;
- (b) if so, the details thereof and the time by which the said scheme is likely to be implemented;
- (c) whether the working conditions of domestic workers remain completely unregulated; and
- (d) if so, the steps taken by the Government to regulate the working conditions of the domestic workers in the country?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI MALLIKARJUN KHARGE)

(a) & (b): Yes, Madam. The Rashtriya Swasthya Bima Yojana (RSBY), providing for smart card based cashless health insurance cover of Rs. 30,000/- per annum per family to BPL families (a unit of five) in unorganized sector, has since been extended to domestic workers in the country. It is expected to cover the estimated 47.50 lakh domestic workers by the year 2014-15. State Governments have been requested to take necessary steps to implement the scheme for domestic workers.

(c) & (d): The Government has set-up a Task Force to evolve a policy frame work for domestic workers in the context of regulatory mechanism and providing social security.